## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM.	III	/04/20	15/	
NO. IL WI.	111	104/20	1011	

Dated, Shillong the 07th February 2019

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit on 07<sup>th</sup> & 08<sup>th</sup> February 2019 and cases listed in Court No. 2 shall be listed next week.

Take further notice that cases listed before the DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice S.R. Sen on Friday, 08<sup>th</sup> February 2019, in view of non-availability of Hon'ble Mr. Justice S.R. Sen, shall now be taken up the DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew (except for disabled & part-heard matters).

By order,

REGISTRAR(JUDL.)

Memo No. HCM. III/04/2015/ 64A

Dated, Shillong the 07th February 2019

Copy for information to: -

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. President / Secretary, High Court Bar Association, Shillong.
- 7. President / Secretary, Shillong Bar Association, Shillong.
- 8 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 9. Notice Board.
- 10. Office File.

REGISTRAR (JUDL.)